

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full):

Date of Birth

Present post held

Santosh Kumar Mahabiyar

06-03-1971

Civil Judge Class-II Bilaspur DIST Raipur (C.G.)

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Village- Baigatola (Simi) Tal- Khairagarh DIST- Raipur (C.G.)		5 Acre Land Agricultural	Own - Name	Ancestral Property
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1				
1. Car i-10 Megna C.G. 10 FA.550.6	(value about 3,00,000/- Rs)			
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)	Lump sum (worth) 15,000/-			

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
Nil		—	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
Life Insurance Corporation of India Policy No-386771664		premium 28,326/Rs Per year	
Bank Deposits/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits	Nil	—	—
2) Savings Bank A/CS	State Bank of India	Bilaspur	75,000 Rs
3) PPF	Post Office	Main Branch Raynandgene	35,000 Rs
4) GPF	Nil	—	—
5) NSS	Nil	—	—
6) Others	C.P.S. N.S.D.L.	Bombay	1,50,000/-Rs

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature
7-1-13.
Signature & Date
(सतीष कुमार महोदय)
व्यवहार न्यायाधीश वर्ग-दो
बिलाईगढ़ (छत्तीसगढ़)